## Annexure-2 Name of the corporate debtor: M/s Kasargod Power Corporation Limited; Date of commencement of CIRP: 19/01/2024: List of creditors as on:26/06/2024

## List of unsecured financial creditors belonging to any class of creditors

												(Amount in₹	5)
SI.	Name of	<b>Details of</b>		Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks if any
No.	creditor	claim received							contingent	of any	claim not	claim under	
		Date of	Amount	Amount	Nature	Amount	Whether	% of	claim	mutual	admitted	verification	
		receipt	claimed	of claim	of claim	converte	related	voting		dues, that			
		-		admitted		d by	party?	share in		may be			
						guarantee		CoC		set-off			
NIL													